

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins) No. 1528 of 2019

IN THE MATTER OF:

IDBI Bank Ltd.

Appellant

Vs.

**Resolution Professional of Odisha Slurry Pipeline
Infrastructure Ltd. & Anr.**

....Respondents

Present:

**For Appellant: Mr. Arun Kathpalia, Sr. Advocate with Ms. Misha,
Advocate**

**For Respondents: Mr. Rony O. John and Mr. Piyush Swami,
Advocates for RP.**

**Mr. Abhishek Swaroop and Mr. Naman Singh
Bagga, Advocates**

**Mr. Abhijeet Sinha and Mr. Saikat, Advocates for
R-2.**

ORDER

18.03.2020: At request of both sides, the matter is adjourned to **23rd
March, 2020** under the caption 'For Admission (After Notice)'.

[Justice Venugopal M.]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

sa/nn